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THE ORISSA



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SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART IX

Circulars and General Letters by the Comptroller, Orissa

OFFICE OF THE COMPTROLLER, ORISSA

No. HA-2-5-751

FROM

B. N. SEN GUPTA, COMPTROLLER, ORISSA

TO

ALL TREASURY OFFICERS AND DISBURSING OFFICERS IN ORISSA

Ranchi, the 10th September 1943

SUBJECT—Increase in the daily allowance of IV grade Government servants (Central Government)
for the duration of the war

SIR,

I have the honour to forward herewith a copy of the Government of India, Finance Department, letter No. 5(5)-R.I./42, dated the 27th May 1943, on the above subject, together with a copy of the Government of India, War Department, letter No. Eccl. 2/1668/W. 2, dated the 17th July 1943 for your information and future guidance.

I have the honour to be

SIR

Your most obedient servant

B. N. SEN GUPTA

Comptroller, Orissa

Copy of letter No. F. 5(5)-R.I./42, dated the 27th May 1943, from the Under-Secretary to the Government of India, Finance Department, to all Chief Commissioners

SUBJECT—Increase in the daily allowance of IV grade Government servants for the duration of the war

I am directed to say that the Governor General in Council is pleased to sanction an increase of the rate of daily allowance for the IV grade Government servants, under Supplementary Rule 51(d), from annas 4 to annas 6 for the duration of the war, with effect from the 1st May 1943.

Copy of Government of India, War Department, letter No. Eccl. 2/1668/W. 2, dated the 17th July 1943, to the Secretary to the Government of Orissa, Law, Commerce and Labour Department

SUBJECT—Increase in the daily allowance of IV grade Government servants for the duration of the war

I am directed to forward a copy of Finance Department letter No. F. 5(5)-R.I./42, dated the 27th May 1943, on the above subject, and to say that the provisions thereof will apply to the inferior ecclesiastical establishment serving under the administrative control of the Provincial Government.